

[English]

Import of Medical Equipment by G.B. Pant Hospital, Delhi

4196. SHRI RAM VILAS PASWAN:
SHRI PAWAN KUMAR
BANSAL:
SHRIPHOOLCHAND VERMA:
SHRI MORESHWAR SAVE:
SHRI B.L. SHARMA PREM:
SHRI JEEWAN SHARMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "G.B. Pant Hospital - Equipment worth crores lying unused" appearing in the Indian Express dated October 1, 1991;

(b) if so, the facts thereof and whether any probe has been conducted in that regard; and

(c) if so, the details of the finding of the probe and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) and (c). Hospital authorities have stated that the news report is factually incorrect, as six out of the seven machines noted in the news report are in Usc..

Performance by Captive Animals in Circus

4197. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether performance by captive animals by the circus companies has been

banned;

(b) whether representations have been received for lifting the ban; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). Under the provisions of Section 22 of the Prevention of Cruelty to Animals Act, 1960, Government of India banned on 2nd March, 1991, training of exhibition of Bears, Monkeys, Tigers, Panthers and Dogs. A writ petition has been filed by the Indian Circus Federation in Delhi High Court. The implementation of the notification has been stayed by Delhi High Court.

[Translation]

Railway Line from Khalilabad to Balrampur

4198. SHRI ASHT BHUJA PRASAD SHUKLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct a railway line from Khalilabad to Balrampur;

(b) whether any survey has been conducted in this regard;

(c) if so, the action taken so far on the survey report;

(d) whether any provision has been made in the current budget for its construction; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Yes, Sir.

(c) The survey revealed inadequate prospects hence the work could not be considered for being taken up.

(d) and (e) Do not arise.

[*English*]

Tobacco in Dantamanjan

4199. SHRI LOKANATH CH-
 OUDHURY: Will the Minister of HEALTH
 AND FAMILY WELFARE be pleased to state:

(a) whether Dabur's Lal Dantmanjan
 contains tobacco;

(b) if so, whether the manufacturers are
 marketing the product without any statutory
 warnings; and

(c) if so, the details of actions taken/
 proposed by the Government against the
 Company?

THE MINISTER OF STATE IN THE
 MINISTRY OF HEALTH AND FAMILY
 WELFARE (SHRIMATI D.K. THARADEVI
 SIDDHARTHA): (a) Yes, Sir.

(b) and (c). Drugs and Cosmetics Act
 and its rules as applicable on drugs have no
 such mandatory provision.

Projection for Anti Leprosy Drug

4200. SHRI MANJAY LAL: Will the
 Minister of HEALTH AND FAMILY WEL-
 FARE be pleased to state:

(a) the demand projections made by his
 Ministry for the Anti-Leprosy Drug, Clofazini-
 ne Capsules (I.P. 50 MG) for 1990-91;

(b) the shortfall in the supply, if any
 district-wise; and

(c) the reasons therefor and the steps
 proposed to be taken in this regard?

THE MINISTER OF STATE IN THE
 MINISTRY OF HEALTH AND FAMILY
 WELFARE (SHRIMATI D.K. THARADEVI
 SIDDHARTHA): (a) 400 lakhs capsules.

(b) and (c). Anti leprosy drugs are sup-
 plied free of cost to the States. District-wise
 information is not available. Due to some
 court cases there was delay in procurement
 of capsules Clofazinine through DGS&D in
 1990-91. During 1991-92 D.GS&D has not
 been able to finalise the tenders till the end
 of November, 1991 again due to court cases.

The court case has since been vacated.
 DGS&D has placed order for 50% supply of
 Clofazinine to one firm and is in the process
 of finalising fresh tenders for the remaining
 supply.

[*Translation*]

Railway Land in Eastern Railway

4201. DR. MAHADEEPAK SINGH
 SHAKYA: Will the Minister of RAILWAYS be
 pleased to state:

(a) the total area of land in possession of
 the Eastern Railway and the total area of
 land given on lease or on licences out of it;

(b) whether some area of land is dis-
 puted also; and

(c) if so, the action taken with regard
 thereto?

THE MINISTER OF STATE IN THE
 MINISTRY OF RAILWAYS (SHRI MAL-
 LIKARJUN): (a) About 41269 hectare and
 2978 hectare, respectively.